

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 559/252/ND/2018

In the matter of:

Levant Information Technologies Pvt. Ltd.
Vs.
ROC & another

....Appellant

....Respondent

Under Section: 252.

Order delivered on 27.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent
For the IT

:
: Mr. Shobit Srivastava, Advocate
: Mr. Raghvendra Singh, Advocate with
Mr. Balkishan Ladhania, Advocate

ORDER

Learned Company Secretary seeks further time to file additional documents. Two weeks are granted, with the copy in advance to the other side. For further consideration on 23.08.2018.

—SID—
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Mukesh